

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05TH AUGUST, 2014

No. 146 A : Consequent upon promotion of the Officers of rank of Civil Judge (Senior Division) to the post of District Judge, subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Notification No. 13/ varyi pronnati-01/2013 ka. 7444 to 7481 , Ranchi dated 24/07/2014 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	New place of posting on promotion as
1.	2	3
1.	Sri Sheo Bachan Yadava, CJM, Garhwa	District & Additional Sessions Judge, Garhwa
2.	Sri Himanshu Shekhar Jha, CJM, Ranchi	Judicial Commissioner, Ranchi
3.	Sri Mukesh Kumar Srivastava, CJM, Khunti	District & Additional Sessions Judge, Gumla
4.	Sri Arun Kumar Gupta no. 2, CJM, Sahebganj	District & Additional Sessions Judge, Giridih
5.	Sri Shailendra Kumar Singh, Civil Judge (Sr. Divn.-I-cum-A.C.J.M.), Giridih	District & Additional Sessions Judge, Giridih
6.	Sri Raj Nandan Rai, Civil Judge (Sr. Divn.-I-cum-A.C.J.M.), Chaibasa	District & Additional Sessions Judge, Chaibasa
7.	Sri Birendra Pratap, Civil Judge (Sr. Divn.), Jamtara	District & Additional Sessions Judge, Dumka
8.	Sri Chandrika Ram, CJM, Lohardaga	District & Additional Sessions Judge, Bermo at Tenughat (Bokaro)
9.	Sri Shyam Lal Saroj, CJM, Chatra	District & Additional Sessions Judge, Chatra
10.	Sri Vijay Kumar No.II, CJM, Giridih	District & Additional Sessions Judge, Giridih
11.	Sri Syed Matloob Hussain, CJM, Saraikela	District & Additional Sessions Judge, Dhanbad
12.	Sri Ravi Shanker Upadhyay, Secretary, DLSA, Bokaro	District & Additional Sessions Judge, Bokaro
13.	Sri Rakesh Kumar Singh, CJM, Chaibasa	District & Additional Sessions Judge, Hazaribagh
14.	Sri Yashwant Kumar Shahi, CJM, Simdega	District & Additional Sessions Judge, Garhwa
15.	Sri Krishna Kumar, Deputy Director (Law), SKIPA, Ranchi	Judicial Commissioner, Ranchi (services recalled from State Government)
16.	Sri Shiv Pal Singh, Civil Judge (Sr. Divn.-I-cum-A.C.J.M.), Sahebganj (Rajmahal)	District & Additional Sessions Judge, Hazaribagh
17.	Sri Virendra Kumar Tiwari, CJM, Bokaro	District & Additional Sessions Judge, Hazaribagh
18.	Smt. Veena Mishra, CJM, Deoghar	District & Additional Sessions Judge, Deoghar
19.	Sri Banshi Dhar Tiwari, CJM, Godda	District & Additional Sessions Judge, Godda
20.	Sri Peeyush Kumar, CJM, Jamshedpur	District & Additional Sessions Judge, Jamshedpur
21.	Sri Surendra Kumar Pandey, CJM, Dhanbad	District & Additional Sessions Judge, Dhanbad
22.	Sri Rajendra Bahadur Pal, CJM, Hazaribagh	District & Additional Sessions Judge, Hazaribagh

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23.	Sri Vijay Kumar No. III, Civil Judge (Sr. Divn.-I-cum-A.C.J.M.), Saraikela	District & Additional Sessions Judge, Saraikela
24.	Sri Mahendra Prasad, Civil Judge (Sr. Divn.-I-cum-A.C.J.M.), Sahebganj	District & Additional Sessions Judge, Dhanbad
25.	Sri Md. Nasiruddin, Civil Judge (Sr. Divn.-I-cum-A.C.J.M.) Jamshedpur (Ghatshila)	District & Additional Sessions Judge, Daltonganj
26.	Sri Om Prakash Pandey No. 2, Civil Judge (Sr. Divn.-I-cum-ACJM), Koderma	District & Additional Sessions Judge, Hazaribagh
27.	Sri Mahesh Prasad Yadav, Civil Judge (Sr. Divn.-I-cum-ACJM), Ranchi,	Judicial Commissioner, Ranchi
28.	Sri Kamal Nayan Pandey, Civil Judge (Sr. Divn.)-cum-Spl. Judge, Economic, Offence, Ranchi	District & Additional Sessions Judge, Garhwa
29.	Sri Satya Prakash No.2, Deputy Registrar (Deputy Secretary), JHALSA, Ranchi	Judicial Commissioner, Ranchi (services recalled from State Government)
30.	Miss Kumari Ranjana Asthana, Civil Judge (Sr. Divn.), Ranchi	Judicial Commissioner, Ranchi
31.	Sri Sunil Kumar Singh No.2, Civil Judge (Sr. Divn.-I-cum-ACJM), Deoghar	District & Additional Sessions Judge, Giridih
32.	Sri Shree Prakash Dubey, Civil Judge (Sr. Divn.-I-cum-ACJM), Dumka	District & Additional Sessions Judge, Dumka
33.	Sri Devendra Kumar Pathak, Civil Judge (Sr. Divn.-I-cum-ACJM), Dhanbad	District & Additional Sessions Judge, Dhanbad
34.	Sri Swarn Shanker Prasad, Civil Judge (Sr. Divn.-I-cum-ACJM), Jamshedpur	District & Additional Sessions Judge, Jamshedpur
35.	Sri Umesh Nand Mishra, Civil Judge (Sr. Divn.-I-cum-ACJM), Gumla	District & Additional Sessions Judge, Gumla
36.	Sri Ravindra Kumar, Civil Judge (Sr. Divn.)-cum-Spl. Judge, Economic Offence, Jamshedpur and	District & Additional Sessions Judge, Dhanbad
37.	Sri Pankaj Kumar No. II, Civil Judge (Sr. Divn.-I-cum-ACJM), Godda.	District & Additional Sessions Judge, Godda

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo. No. /Apptt.
XIX(11)-01/2012

Dated Ranchi, the 05th August, 2014

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 9101-9132 / Apptt.
XIX(11)-01/2012

Dated Ranchi, the 05th August, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance), the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi / The Member Secretary, JHALSA, Ranchi / The Director General, Shri Krishna Institute of Public Administration, Government of Jharkhand, Ranchi for information & needful and Officers concerned with a direction to join their new assignment accordingly.

05.08.14

Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 05th August, 2014

No. ~~147~~A : The District & Additional Sessions Judges named in Column No.2 are transferred and posted at the places as mentioned in Column No.3 of the table given below with immediate effect:-

Sl. No	Name of the Officers with designation and present place of posting	Posted on transfer as
1	2	3
1.	Sri Shiv Sharan Dubey, District & Additional Sessions Judge, Jamtara	District & Additional Sessions Judge, Dhanbad
2.	Sri Sachindra Kumar Pandey, District & Additional Sessions Judge, Ghatshila (Jamshedpur)	District & Additional Sessions Judge, Dhanbad
3.	Sri Om Prakash Srivastava, District & Additional Sessions Judge, Chaibasa	District & Additional Sessions Judge, Pakur
4.	Sri Raj Narayan Mishra, District & Additional Sessions Judge, Pakur	District & Additional Sessions Judge, Chaibasa

By order of the Court,

Sd/-A. K. Choudhary
Registrar General

Memo. No. /Apptt.

Dated Ranchi, the 05th August, 2014

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 9134-9146 /Apptt.
XIX(11)-01/2012

Dated Ranchi, the 05th August, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Vigilance), the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges of Jamtara, Jamshedpur, Chaibasa, Pakur and Dhanbad Judgeships for information & needful and the Officers concerned with a direction to join their new assignment accordingly.


05.08.14
Registrar General